

## PAPERS LAID ON THE TABLE

12.44 hrs.

**Annual Report of and Review on the Working of the Indian Council of Arbitration, New Delhi for the year 1989-90**

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1989-90 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1989-90 [Placed in Library. See No. LT-489/91]

**Detailed Demands for Grants of the Ministry of Textiles for 1991-92 etc. Report and Review on the working of the National Institute of Fashion Technology for the year 1989-90**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Mr. Speaker, Sir, I beg to lay on the Table:

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1991-92. [Placed in Library. See No LT-490/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Fashion Technology for the year 1989-90.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-491/91]

**Notifications Under Major Port Trusts Act, 1963**

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English Versions) under Sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R. 15 (E) published in Gazette of India dated the 8th January, 1991 approving the Tuticorin Port Trust Employees (Family Security Fund) First Amendment Regulations, 1991.
- (2) G.S.R. 215 (E) published in Gazette of India dated the 15th April, 1991 approving the new Mangalore Port Trust (Recruitment of Heads of Department) Regulations, 1991.